

- (vi) How to brace oneself while experiencing impact loads for all seat orientations.
- (vii) Location and use of Life Saving Rafts/Jackets for over water flights.
- (viii) Routes from passenger area to emergency exists.
- (ix) Restrictions on use of mobile phone, laptops, electronic devices, etc.

Moreover, adequate steps have also been taken to prevent incidents of collision/ mid-air misses of aircraft.

Statement

Details of theft cases reported/registered at various airports during the last three years

Sl. No.	Airports	Year 2016	Year 2017	Year 2018
1.	Chennai	-	-	01
2.	Kolkata	-	-	02
3.	Delhi	34	34	28
4.	Mumbai	17	10	18
5.	Hyderabad	11	15	05
6.	Amritsar	01	-	-
7.	Jammu	01	-	-
TOTAL		64	59	54

Transfer of airports to private parties

294. SHRI BINOY VISWAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a move by Government to hand over certain airports to Public-Private-Partnership (PPP) model, if so, the details thereof;

(b) what were the conditions for handing over the airports in Delhi and Mumbai to private players;

(c) how much land was handed over to private players;

(d) whether there is a proposal from Government of Kerala to run the Trivandrum and Calicut airports by its own initiative; and

(e) what was the response of Government against this request made by Government of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Government has decided to lease out the six airports of Airports Authority of India (AAI) viz. Thiruvananthapuram, Guwahati, Ahmedabad, Jaipur, Lucknow and Mangaluru for operation, management and development through Public-Private-Partnership (PPP) Model. AAI has issued the Request for Proposal (RFP) in this regard on 14.12.2018. Last date for submission of bids is 14.02.2019.

(b) Airports Authority of India (AAI) has entered into Operation Management Development Agreement (OMDA) with Delhi International Airport Private Limited (DIAL) and Mumbai International Airport Limited (MIAL) for operational, management and development of Delhi and Mumbai Airport.

(c) No transfer of land was done as such. DIAL and MIAL were asked to operate, manage and develop the existing brownfield airports at Delhi and Mumbai previously operated by AAI on long term lease basis.

(d) and (e) Government of Kerala has requested the Government of India to reconsider the decision and allow forming an SPV to take over and run Trivandrum airport. In response to the same, Government has offered State Government of Kerala, to be one of the bidders.

Privatisation of airports

295. KUMARI SELJA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government has approved a proposal to privatise some major airports in the country, if so, the details thereof;

(b) whether the proposed privatised airports will continue having reservations for people from Scheduled Castes and Scheduled Tribes, if so, the details thereof;

(c) whether the previous privatisations of the Delhi and Mumbai airports have affected the profitability of the Airports Authority of India (AAI), if so, the details thereof; and

(d) whether the increased privatisation of airports will create a monopoly for the existing private operators, if so, the details thereof?